



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,20th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/181/2019	TAHIR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MR M NATH (SC, P & R.D. R-7)
2	WP(C)/1232/2019	WAHIDA SULTANA Versus THE CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS. (H)	MR. P DEKA MR. A CHETIA MS. S. TODI MR. R HAQUE	SC, CBSE
3	WP(C)/3001/2019	CHUNU MIA CHOUDHURY AND 3 ORS. Versus THE POWERGRID CORPORATION OF INDIA AND 12 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	GA, ASSAM MR. R P SARMAH MR. P N SHARMA SC, PGCI LTD. SC. REVENUE
4	WP(C)/5245/2020	THE UNITED INDIA INSURANCE CO. LTD. Versus PRESIDING OFFICER AND 7 ORS.	MR. A DUTTA MRS. P M DUTTA	SC, INCOME TAX
5	WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA

LEAVE NOTE OF ADVOCATES FOR 20/10/2022

1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
11)	MR. N J GOGOI	19-10-2022	To	19-11-2022
12)	MR. A DHAR	21-10-2022	To	21-10-2022
13)	MR. O P BHATI	20-10-2022	To	12-11-2022
14)	MR. D SAHU	19-10-2022	To	30-10-2022
15)	MR. S BANIK	20-10-2022	To	20-10-2022



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1391/2014	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT.
2	WP(C)/337/2015	AJIT KUMAR PAUL Versus THE UNION OF INDIA and 8 ORS	MR. D NANDI MS P SARMAH MR.M PANDIT MR.R D LAL	MR.A N CHOWDHURY(R-3) C.G.C. MR.P K TALUKDAR(R-3) MR.H GUPTA(R-1) MS. R M SARMAH(R ASSTT.S.G.I.
	WITH I.A./1038/2015 in WP(C)/337/2015	AJIT KUMAR PAUL Versus THE UNION OF INDIA and 8 ORS	MR.M PANDIT MR.R D LAL	MR.A N CHOWDHURYR-3 MR.P K TALUKDAR(R-3) ASSTT.S.G.I.
3	CRP/260/2017	DUKHUNI BISWAS Versus TULA BISWAS and 11 ORS.	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR.K K MAHANTA(Sr.Adv.) MR.K SINGHA MR.K M MAHANTA MS.A SINGHA
4	I.A.(Civil)/736/2020 WITH WP(C)-4591/2012(D/O) in WP(C)/4591/2012	DEBOJIT GOGOI AND ANR. Versus ASSAM BOARD OF REVENUE AND 6 ORS.	MR. C BORUAH MR. R K TALUKDAR	MR G N SAHEWALLA (r-2 to 7) GA, ASSAM MD ASLAM MR. P DEKA (r-2 to 7) MS. S KATAKEY (r-2 to 7) MS. S. TODI (r-2 to 7) SC, REVENUE

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